

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3670
ANSWERED ON:16.08.2000
LOANS FOR SC/ST MINORITIES IN A.P
SULTAN SALAHUDDIN OWASI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether National Scheduled Castes and Scheduled Tribes Finance Development Corporation provided funds for the upliftment of these categories; and

(b) if so, the total allocations made to Andhra Pradesh during the last three years and total number of beneficiaries benefited there from during the last three years, year-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MANEKA GANDHI)

(a) National Scheduled Castes & Scheduled Tribes Finance and Development Corporation provides funds for economic upliftment of persons belonging to Scheduled Castes & Scheduled Tribes.

(b) Details of allocations made to Andhra Pradesh, funds sanctioned and released and beneficiaries to be covered on completion of schemes for the last three years are as given below:

(Rs. in lakhs)

1997-98 1998-99 1999-2000

Allocation for sanction to A.P.	1214.00	1012.62	810.57
Amount sanctioned	1458.57	1991.04	1223.06
Funds disbursed	1007.37	1782.86	1466.89
Beneficiaries to be covered on	1793	6161	3315
Completion of schemes			